

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 06.02.2019

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 26 of 2019 in Compt. App. (AT) No. _ of 2019	All India online Vendors Association. Vs. Competition Commission Of India & Ors.	Nidhi Khanna
2.	I.A. No. 287 of 2019 in Comp. App. (AT) No. _ of 2019	Ajay M.Patel & Ors. Vs. Aarohi polymers Pvt. Ltd & Ors.	Krishnayan Sen

For Evidence

2.	Transfer Original Petition (AT) (MRTP) No. 06 of 2017 (Old RTPE No. 323/1996)	Shobha Rani Jain Vs. Delhi Development Authority (DDA)	Vardhman Jain
-----------	--	--	---------------

By Order

-sd/-

Assistant Registrar

Copy to: -

- 1. Notice Board**
- 2. Reception**
- 3. Record File**
- 4. Website: www.nclat.nic.in**